

.1.

**CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH**

Original Application No.180/00396/2019

Tuesday, this the 11th day of June, 2019

C O R A M :

**HON'BLE Mr.E.K.BHARAT BHUSHAN, ADMINISTRATIVE MEMBER
HON'BLE Mr.ASHISH KALIA, JUDICIAL MEMBER**

Anusha Raj.B.S.,
W/o.Shaffi.M.M.,
Assistant, Passport Seva Kendra,
Attingal H.O., Thiruvananthapuram.
Residing at Sripadmam,
Near Govt. Girls H.S.S., Attingal – 695 101. ...Applicant

(By Advocate Mr.V.Sajithkumar)

v e r s u s

1. Union of India,
represented by the Secretary to the Government of India,
Department of Posts, Government of India, New Delhi – 110 001.
2. The Director of Postal Services (HQ),
Office of the Chief Postmaster General,
Kerala Circle, Trivandrum – 695 033.
3. The Senior Superintendent of Post Offices,
Thiruvananthapuram North Division,
Thiruvananthapuram – 695 001.
4. Smt.Anjali.R.,
SPM Madavur, Pallickal P.O. - 695 602.
5. Mr.D.Sunil Kumar,
Postal Assistant, Varkala P.O. - 695 141. ...Respondents

(By Advocate Mr.Rajesh Sukumaran, ACGSC)

This application having been heard on 11th June 2019, the Tribunal on the same day delivered the following :

.2.

O R D E R (O R A L)

Per : Mr.E.K.BHARAT BHUSHAN, ADMINISTRATIVE MEMBER

Heard Shri.V.Sajithkumar, learned counsel for the applicant. Shri.Rajesh Sukumaran, learned ACGSC takes notice on behalf of the Respondent Nos.1 to 3.

2. Learned counsel for the applicant submitted that the applicant is one of the two people who have been trained in passport seva kendra work and posted at PO PSK, Attingal. The applicant is aggrieved by her abrupt transfer as Postal Assistant Vakkom P.O. Learned counsel submits that as per communication at Annexure A-4 the post at counter A is meant to be manned by Postal Assistant having Grade Pay of Rs.2400/-, which essentially means that it is meant for a Postal Assistant who has not acquired the first financial upgradation under MACP Scheme. The applicant has only 7 years service and fits the eligibility claim of Grade Pay Rs.2400/-. It is maintained by the respondents that this is a part of rotational transfer order in which there are as many as 53 employees who are involved. It is seen that a representation has been filed by the applicant before the Respondent No.2 in the form of an appeal against the order of the Senior Superintendent of Post Offices, Trivandrum who has issued Annexure A-1 and Annexure A-7 impugned orders.

.3.

3. In the light of the facts and circumstances of this case, we dispose of this O.A at the admission stage itself by directing the Respondent No.2 to consider and dispose of the appeal at Annexure A-8 in accordance with law within a period of two weeks from today. It is made clear that till the aforesaid appeal at Annexure A-8 is disposed of, the applicant shall not be moved from the present place of posting. No costs.

(Dated this the 11th day of June 2019)

**ASHISH KALIA
JUDICIAL MEMBER**

**E.K.BHARAT BHUSHAN
ADMINISTRATIVE MEMBER**

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.4.

List of Annexures in O.A.No.180/00396/2019

- 1. Annexure A-1** – A copy of the Transfer Order No.B/Rotational Transfer/2019 dated at Trivandrum 695 001 the 26.4.2019 issued by the 3rd respondent.
- 2. Annexure A-2** – A copy of the Order No.TVM/551/3/B/19 dated 18.1.2019 issued by Regional Passport Officer.
- 3. Annexure A-3** – A copy of the Memo No.B/Staff-SOs dated at Trivandrum 695 001 the 21.1.2019 issued by 3rd respondent.
- 4. Annexure A-4** – A copy of the Notification No.B/PSK/2019 dated 1.2.2019 issued by the 3rd respondent.
- 5. Annexure A-5** – A copy of the Notification No.B/PSK/2019 dated 13.3.2019 issued by the 3rd respondent.
- 6. Annexure A-6** – A copy of the representation dated 14.5.2019 submitted by the applicant to the 3rd respondent.
- 7. Annexure A-7** – A copy of the Rejection Letter No.B/PSK/2019 dated 20.5.2019 issued by the 3rd respondent.
- 8. Annexure A-8** – A copy of the Appeal dated 25.5.2019 submitted by the applicant before the 2nd respondent.
- 9. Annexure A-9** – A copy of the transfer norms as per Order No.F.No.141-141/2013-SPB-II dated 17th January 2019 issued on behalf of the 1st respondent.
